NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/166/2016

NAME OF THE PETITIONER(S)

: C. Subramaniam & 3 Others

NAME OF THE RESPONDENT(S)

: M/S Mehala Carona Textiles Private Limited & 8 others

SECTION

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

Hon Shankar Mani Counsel Ner Caillile and

Sai Vihan

T. S. Perdhasmally
for Ramalingers & specialish's Counsel for Respondents toport

2. R. VIDHYAZH ANKAR

R. ASHOK KUMAR

Counsel Pro Relitioners

R. ASHOK KUMAR

ORDER

Counsel for petitioner present. Counsel for R2 to R6, counsel for R9 are present. Counsel for petitioner submitted that there is a connected matter, TCP/165/2017 pending before the Division Bench. This Bench feels it proper to call the matter together. The Registry is directed to put up this matter accordingly. Put up on 24.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc